

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-321**  
IB-2238/ND/2019

**IN THE MATTER OF:**

Trectebel Engineering Pvt Ltd

**Vs**

Warora- Kurnool Transmission Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 29.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Palak

For the Respondent : Adv. Vir Singh

**ORDER**

Ld. Counsels for petitioner/Operational Creditor has put in appearance and stated that the matter has been settled between the parties and seeks one week's time to file the withdrawal application. Let the same be filed. List the case for **11.02.2020**.

*sd/-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*sd/-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)